

**INDIAN MEDICINE CENTRAL
COUNCIL (AMENDMNT) BILL***

(Amendment of Sections 2, 3, Etc.)

DR. BAPU KALDATE (Auragabad) : I beg to move for leave to introduce a Bill to amend the Indian Medicine Central Council Act, 1970.

MR. DEPUTY-SPEAKER : The question is:

"That leave be granted to introduce a Bill to amend the Indian Medicine Central Council Act, 1970".

The motion was adopted.

DR. BAPU KALDATE : I introduce the Bill.

15.31 hrs.

**CONSTITUTION (PONDICHERRY)
SCHEDULED CASTES ORDER
(AMENDMENT) BILL***

SHRIMATI PARVATHI KRISHNAN (Coimbatore) : I beg to move for leave to introduce a Bill to amend the Constitution (Pondicherry) Scheduled Castes Order, 1964.

MR. DEPUTY-SPEAKER : The question is:

"That leave be granted to introduce a Bill to amend the Constitution (Pondicherry) Scheduled Castes Order, 1964."

The motion was adopted.

SHRIMATI PARVATHI KRISHNAN : I introduce the Bill.

**SICK TEXTILE UNDERTAKINGS
(NATIONALISATION) AMEND-
MENT BILL***

(Amendment of Section 21 and Second Schedule)

SHRIMATI PARVATHI KRISHNAN : I beg to move for leave to introduce a Bill further to amend the Sick Textile Undertakings (Nationalisation) Act, 1974.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Sick Textile Undertakings (Nationalization Act, 1974."

The motion was adopted.

SHRIMATI PARVATHI KRISHNAN : I introduce the Bill.

15.32 hrs.

**CONSTITUTION (AMENDMENT)
BILL***

(Amendment of Article 18)

श्री शरद यादव (जबलपुर) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरः-स्थापित करने की अनुमति दी जाय ।

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री शरद यादव. मैं विधेयक को पुरः-स्थापित करता हूँ ।